

HIGH COURT AT CALCUTTA

STATEMENT FOR THE MONTH OF AUGUST, 2022

<i>INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 31.08.2022</i>				
Description of Cases	Total Pending at the beginning of the Month	Total Institution during the Month	Total Disposal during the Month	Total Pending as on 31.08.2022
ORIGINAL SIDE				
01. CIVIL	18352	423	369	18406
02. CRIMINAL	0	0	0	0
TOTAL	18352	423	369	18406
APPELLATE SIDE <i>(including Circuit Benches at Andaman & Nicobar Islands)</i>				
03. CIVIL	174840	4496	7329	172007
04. CRIMINAL	36185	1822	1964	36043
TOTAL	211025	6318	9293	208050
GRAND TOTAL	229377	6741	9662	226456